

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3263
ANSWERED ON:23.08.2011
REGISTRATION OF NEWSPAPERS BY RNI
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Registrar of Newspapers for India (RNI) registers the small/medium newspapers and magazines in the country;
- (b) if so, the details thereof alongwith the number of such newspapers and magazines registered during each of the last three years and the current year,State-wise;
- (c) the details of criteria fixed for the purpose;
- (d) the number of applications received by RNI for registration alongwith the number of applications cleared/pending with RNI during the said period,State-wise; and
- (e) the time by which the pending applications are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) Office of the Registrar of Newspapers for India (RNI) registers all types of Newspapers/magazines, but do not categorise them as Small, Medium or Big Newspapers.
- (b) As on 15/08/2011, the Office of RNI has 84,277 registered newspapers and magazines.State-wise details for the last three years and current year are given in Annexure-A.
- (c) The criteria for registration of newspapers and magazines are given at Annexure-B.
- (d) The number of applications received for registration alongwith the number of applications cleared/pending during the said period, State-wise, are given at Annexure-C.
- (e) Registration of newspapers/magazines is a continuous process and applications for registration, received complete in all respects, are disposed of timely.